

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 09 OF 2022 (SZ)

IN THE MATTER OF:

Smt.Pisati Indra Reddy
R/o Pedda Amberpet Village,
Abdullapurment Mandal
Ranga Reddy District & another.

....

Applicant(s)

Versus

Union of India
rep by its Secretary,
Ministry of Environment, Forests
and Climate Change,
New Delhi & 32 Ors

....

Respondent(s)

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Place: Hyderabad.

Date: 07-07-2022.

Report dated 07-07-2022 of the Chief Secretary, Government of Telangana in OA No. 9 of 2022 filed by Sri Pisati Indra Reddy, R/o.Pedda Amberpet Village, Abdullapurmet Mandal, Rangareddy District against Hot Mix Units, Stone Crushers & Quarries.

It is to submit that an OA No. 9 of 2022 filed by Sri.Pisati Indra Reddy, R/o.Rangareddy District against Stone Crushing, Quarries & Hot Mix Units operating in Bandiravirala (V), Abdullapurmet (M), Rangareddy District and Deshmukh (V), Pochampally (M), Yadadri-Bhuvanagari District on air pollution due to the operation of the units.

The Hon'ble NGT vide order dated 17.05.2022 has directed the Chief Secretary to file detailed report in the matter.

In this regard, the following is submitted:

Hot Mix Plants:

There are 10 Respondent Hot mix plants located in Bandiravirala Village of RR District and Deshmukh Village of Yadadri-Bhuvanagiri District. As the 8 industries located in Rangareddy District have not taken proper air pollution control measures, the Telangana State Pollution Control Board (TSPCB) issued closure orders to all 8 Hot Mix Plants on 05.01.2021. The remaining 2 industries located in Yadadri-Bhuvanagiri District are having valid Consent for Operation of TSPCB and are complying with the consent conditions.

Subsequently, the 8 hot mix plants issued with closure orders have filed appeals before the Hon'ble Telangana State Pollution Control Appellate Authority (TSPCAA). The Hon'ble Appellate Authority has not issued any interim / stay orders and the appeals are pending before the Hon'ble Appellate Authority. The closure orders issued by the TSPCB are still in force and hot mix plants are not in operation.

The details of Hot Mix Plants issued with closure order are as follows: -

Sl.No.	Name & address of the Hot mix plants	Consent Order validity	Closure Order dated	Present status
Rangareddy District				
1.	R18 - M/s. Veltech Constructions, Sy.No.203P, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.12.2025	The Board issued closure order vide order dated 05.01.2021	Not in operation

Sl.No.	Name & address of the Hot mix plants	Consent Order validity	Closure Order dated	Present status
2.	R19 - M/s. S.V.Constructions (B Raghuma Reddy Constructions), Sy.No.202 & 203, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.11.2023	The Board issued closure order vide order dated 05.01.2021	Not in operation
3.	R20 - M/s. Ambica Infra Company, Sy.No.206, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.12.2020	The Board issued closure order vide order dated 05.01.2021	Not in operation
4.	R21 - M/s. Mayank Infra, Sy.No.205 & 206, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.12.2025	The Board issued closure order vide order dated 05.01.2021	Not in operation
5.	R22 - M/s. P N Constructions (Ganesh Constructions), Sy.No.207, Taramathipet (V), Hayathnagar (M), Rangareddy District	CFO is obtained. Valid upto 28.02.2023	The Board issued closure order vide order dated 05.01.2021	Not in operation
6.	R23 - M/s. SPR Constructions, Sy.No.208, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.12.2020	The Board issued closure order vide order dated 05.01.2021	Not in operation
7.	R24 - M/s. K.Chandrashekar Hot Mix Plant, Sy.No.207, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.01.2026	The Board issued closure order vide order dated 05.01.2021	Not in operation
8.	R25 - M/s. Venkatesh Hot Mix Plant, Sy.No. 207, Saddupally (V), Abdullapurmet (M), Rangareddy District	Not obtained CFO	The Board issued closure order vide order dated 05.01.2021	Not in operation
Yadadri – Bhuvanagiri District				
9.	R28 - M/s. PSK Infrastructure and projects Private Limited, Sy.No.79/A, Deshmukhi	CFO is obtained. Valid upto 30.06.2025.	--	The industry is complying with the Consent

Sl.No.	Name & address of the Hot mix plants	Consent Order validity	Closure Order dated	Present status
	(V), Pochampally (M), Yadadri Bhuvanagiri District.			conditions.
10.	R29 - M/s. Nagarjuna Hy-Tech Constructions, Sy.No. 78/A,78/A/1, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District.	CFO is obtained. Valid upto 31.07.2023.	--	The industry is complying with the Consent conditions.

Stone Crushing Units:

There are 10 Respondent Stone Crushing units located in Bandiravirala Village of RR District and Deshmukh Village of Yadadri-Bhuvanagiri District.

The TSPCB has issued directions vide Orders dated 11.10.2021 & 20.12.2021 to 9 stone crushing units for taking effective air pollution control measures and the remaining one unit i.e., R9 - M/s. Sri Renuka Rock Sand, Sy.No.253AA, 253E & 259E, Banda Raviryala, Abdullapurmet (M), Rangareddy District has been issued with closure order dated 11.05.2022 for operating without valid consent and for not providing air pollution control equipments.

The 9 stone crushing units issued with the directions are being regularly inspected by the Board Officials to ensure that they comply with the Board directions. The stone crushing unit issued with the closure order has submitted a representation to the Board stating that they have complied with the Board directions and requested for the revocation of the closure orders. The same was placed before the Committee of the Board and based on the recommendations of the Committee, temporary revocation of closure order was issued vide order dated 04.07.2022 for three (3) months.

The status of the directions & closure order issued to the stone crusher units are as follows: -

Directions:-

Sl No.	Name & address of the Stone Crushers	CFO Validity	Action taken by the Board
Rangareddy District			
1.	R7 - M/s. Yadadri Stone Crusher, Sy.No.260AA/2, 260AA1A, 260AA4, 260A3, 260A2, 260A1, 260A, Banda Raviryala, Abdullapurmet(M),	CFO valid upto 30.11.2031	Directions issued vide order dated 20.12.2021. The industry has complied with the

Sl No.	Name & address of the Stone Crushers	CFO Validity	Action taken by the Board
	Rangareddy District		directions issued by the Board.
2.	R8 - M/s. BNR Sand Manufacturing Unit (A unit of BNR Stone Crushers), Sy.No.268 & 248, Chinnaravirala (V), Hayathnagar (M), Rangareddy District	CFO valid upto 30.09.2022	Directions issued vide order dated 20.12.2021. The industry has complied with the directions issued by the Board.
3.	R9 - M/s. Sri Renuka Rock Sand, Sy No.253AA, 253E & 259E, Banda Raviryala, Abdullapurmet(M), Rangareddy District	CFO valid upto 28.02.2031.	Revocation of Closure order was issued vide Order dated 04.07.2022.
4.	R10 - M/s. Sai Rohit Metal Industries, Sy.No.253/A/1, 253/AA/2, 253/A/3, 253/AA/4, 253/A/A/2, 253/AA/1, 3, 5 & 268, Banda Raviryala, Abdullapurmet (M), Rangareddy District	CFO valid upto 28.02.2031	Directions issued vide order dated 20.12.2021. The industry has complied with the directions issued by the Board.
5.	R11 - M/s. Tirumala Rock Sand Manufacturing Unit, Sy.No.246/AA, 247/A, 247/AA&249/AA, Bandaraviryala (V), Abdullapurmet (M), Rangareddy District	CFO valid upto 31.12.2030	Directions issued vide order dated 20.12.2021. The industry has complied with the directions issued by the Board.
6.	R12 - M/s. KRC Infra Projects, Sy.No.268, Chinnaravirala (V), Hayathnagar (M), Rangareddy District	CFO valid upto 31.12.2027	Revocation orders issued vide order dated 06.04.2022. The industry has complied with the directions issued by the Board.
7.	R33 - M/s. Uday Stone Crushing Pvt. Ltd., Sy.No.293/1, Bandaraviryala (V), Abdullapurmet (M), Rangareddy District.	CFO valid upto 31.01.2023	Directions issued vide order dated 20.12.2021. The industry has complied with the directions issued by the Board.

Sl No.	Name & address of the Stone Crushers	CFO Validity	Action taken by the Board
Yadadri-Bhuvanagiri District			
8	R15 - M/s. Sai Vikas Stone Crushing Industries, Sy.No. 64 & 76, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District.	CFO valid upto 31.05.2032	Directions issued vide order dated 11.10.2021. The industry has complied with the directions issued by the Board.
9.	R16 - M/s. Sri Venkata Shiva Metal Industries, Sy. No. 56/A, 65/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District.	CFO valid upto 30.06.2022. The industry applied for renewal and the same is under process.	Directions issued vide order dated 11.10.2021. The industry has complied with the directions issued by the Board.
10.	R17 - M/s. Superfine Sand (Hyderabad) Ltd., Sy.No.82, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District	CFO was valid upto 31.03.2028.	Directions issued vide order dated 11.10.2021. The industry has complied with the directions issued by the Board.

Stone Metal Quarries:

The details of respondent stone metal quarries are submitted below:-

Sl. No.	Name of the Stone Metal Quarry	Status of Environmental Clearance (EC) & Consent
Rangareddy District		
1.	R11(A) - M/s. Tirumala Rock Sand Manufacturing Unit (Mine No.32A), Sy.No.268, Bandaraviryala (V), Abdullapurmet (M), Rangareddy District	<ul style="list-style-type: none"> The stone metal quarry has obtained ToR dated 30.05.2022 from the SEIAA, Telangana. Public hearing is scheduled on 26.07.2022.
2.	R12 (A) - M/s. KRC Infra Projects (5.038 Ha Rough Stone & Road Metal Quarry), Sy.No.268, Bandaraviryala (Chinnaraviryala) (V), Abdullapurmet (erstwhile Hayathnagar)	<ul style="list-style-type: none"> Obtained Environmental Clearance vide order Dt: 19.03.2018 for 5.038 Ha Rough Stone & Road Metal Mine from SEIAA, Telangana. The mine has CFO of the Board valid upto 30.04.2023

Sl. No.	Name of the Stone Metal Quarry	Status of Environmental Clearance (EC) & Consent
	(M), Rangareddy District	
3.	R13 - M/s. Padamavathi Metal Industry, Sy.No.268, Bandaraviryal (V), Abdullapurmet (M), Rangareddy District (Mine).	<ul style="list-style-type: none"> The stone metal quarry has obtained ToR dated 22.06.2022 from the SEIAA, Telangana. Public hearing is scheduled on 26.07.2022.
4.	R14 - M/s. Sai Baba Metal Industry, Sy.No.268, Bandaraviryal (V), Abdullapurmet (M), Rangareddy District (Mine)	<ul style="list-style-type: none"> The stone metal quarry has obtained ToR dated 22.06.2022 from the SEIAA, Telangana. Public hearing is scheduled on 26.07.2022.
5.	R31 - M/s. Shona Engineers (Mine), Sy.No.268, Chinnaraviryala (V), Abdullapurmet (M), Rangareddy District.	<ul style="list-style-type: none"> The stone metal quarry has obtained ToR dated 22.06.2022 from the SEIAA, Telangana. Public hearing is scheduled on 26.07.2022.
6.	R32 - M/s. BNR Stone Crushers (Mine), Sy.No.268, Chinnaraviryala (V), Abdullapurmet (M), Rangareddy District	<ul style="list-style-type: none"> The stone metal quarry has obtained ToR dated 30.05.2022 from the SEIAA, Telangana. Public hearing is scheduled on 26.07.2022.
Yadadri-Bhuvanagiri District.		
7.	R15(A) - M/s. Sai Vikas Stone Crushing Industries, (5.645 Ha Rough Stone & Road Metal Mine), at Sy.No. 56, 57, 58 & 64, Deshmukhi (V), Pochampally (M), Yadadri Bhuvanagiri District	<ul style="list-style-type: none"> Obtained Environmental Clearance vide order Dt: 08.03.2018 for 5.645 Ha Rough Stone & Road Metal Mine from SEIAA, Telangana. The mine has CFO of the Board valid upto 30.06.2024
8.	R26 - M/s. Sri Guduru Narender Reddy, (0.99 Ha. Rough Stone & Road Metal Mine), Sy.No. 73/A, Deshmukh	<ul style="list-style-type: none"> The stone metal quarry has closed its operations and surrendered the quarry lease to the Mining Department.

Sl. No.	Name of the Stone Metal Quarry	Status of Environmental Clearance (EC) & Consent
	(V), Pochampally (M), Yadadri Bhuvanagiri District.	
9.	R27 - M/s. Alluri Estates Pvt. Ltd., (6.60 Ha Rough Stone & Road Metal Mine), Sy.No. 57, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District.	<ul style="list-style-type: none"> The stone metal quarry has applied for ToR from the SEIAA, Telangana and the same is under process.

Two units have obtained Environmental Clearance and Consents of the Board. Out of remaining 6 units, the five (5) Respondent Mines have obtained ToRs and one (1) has applied for ToR to SEIAA, Telangana. The public hearing of the five (5) Respondent mines i.e., R11A, R13, R14, R31 & R32 is scheduled on 26.07.2022.

Place: Hyderabad

Date: 07-07-2022


CHIEF SECRETARY
Chief Secretary
Govt. of Telangana
Hyderabad 500 063.

